

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) (Ins) No. 958 of 2020

IN THE MATTER OF:

Brand Realty Services Ltd.

....Appellant

Vs.

Sir John Bakeries India Pvt. Ltd.

....Respondent

Present:

For Appellant: Mr. Pankaj Agarwal, Advocate

**For Respondent: Mr. Nishant Awana and Mr. Azmat H. Amanullah,
Advocates**

ORDER
(Virtual Mode)

26.03.2021: The arguing Counsel is not available and pass over is sought. It is stated that pleadings are complete.

 List the Appeal 'for admission (after notice) hearing' on **06th May, 2021.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Dr. Alok Srivastava]
Member (Technical)

sa/md